

(ii) providing adequate water drainage;

(iii) encouraging conjunctive use of surface and ground water;

(iv) adoption of suitable cropping pattern; and

(v) creation of awareness among the farmers for more efficient and judicious use of water through adoptive trials, demonstrations, training programmes and extension efforts.

In other areas, adoption of suitable cropping pattern, application of soil amendments and drainage are advocated.

#### Central Agricultural University in Manipur

2654. SHRI YAIMA SINGH YUMNAM:  
SHRI CHINMAYANAND SWAMI:

Will the Minister of AGRICULTURE be pleased to refer to reply given to Unstarred Question No. 4009 on August 22, 1991 and state the time by which the Central Agricultural University in Manipur is likely to be established.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): Sir, No decision on the proposal to establish a Central Agricultural University in Manipur has been taken.

#### Apple Plantation

2655. SHRI GURUDAS KAMAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether apple plantation in the country remains unprofitable activity for farmers;

(b) if so, the reasons thereof; and

(c) the steps taken/proposed to be taken to make it profitable profession?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No report has been received about the unprofitability of the apple plantations in the country.

(b) and (c). The Government of India implements the Market Intervention Scheme on the specific request of State Governments whenever there is an apprehension of distress sales by farmers. The State Governments have also to convey their willingness to bear 50% the cost of Market Intervention Operations.

#### Linkage to Diesel Power Generating Units in Kerala

2656. PROF. K.V. THOMAS: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Kerala has requested for oil linkage to diesel power generating units at Brahmapuram, Calicut and Kasar Godu in Kerala; and

(b) if so, the action taken thereon?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). It has been decided to give a clearance in principle to provide the oil linkage to these projects.

#### New Passport Offices

2657. KUMARI PUSHPA DEVI SINGH:  
SHRI CHANDRESH PATEL:  
SHRI HARIBHAI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of new passport offices proposed to be opened in the country during 1992-93, State-wise and location-wise?